

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1853
ANSWERED ON:04.12.2014
WAGES UNDER MGNREGS
Mukherjee Shri Abhijit

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has the proposal to give minimum wages to the labourers working under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) equivalent to the minimum wages provided to unskilled agricultural labourers;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to increase rate of wages and other facilities to the labourers under the Scheme; and
- (d) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a) No, Madam.
- (b) Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA), 2005are fixed by the Central Government under Section 6(1) of the Act.
- (c) to (d) Since 2012, wage rates for workers under MGNREGA are revised annually duly indexing the same with the Consumer Price Index for Agricultural Labour (CPI-AL).